

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 199

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry

Orders of the Tribunal

11.12.97

Mr. Y. K. Sharma, Counsel
for applicants.

May be listed
alongwith the OA
on 22-12-97 for
admission.

[Signature]

Gopal Singh
Adm. Member

[Signature]

(गोपाल कुमार)
(Gopal Singh)
उप-प्रधान
Vice Chairman

22¹²
97

Mr. Y. K. Sharma, Counsel
to petitioners

Hereby.

Since the grievance
of the applicants is
similar, they are allowed
to join in a single
original application. The
M. A. stands disposed of.

[Signature]

Gopal Singh
Adm. Member

[Signature]

ए. के. मिश्रा
A. K. Mishra
न्यायिक
JUDL. MEMBER

Part II and III destroyed
in my presence on 28.11.98
under the supervision of
section officer as per
order dated 11.12.97

Madam
28/11/03
Section officer (Records)

xtra set of
OA received on
8/1/98
me

[Signature]
[Signature]
[Signature]

Copy of order
alongwith OA & MA
Petition sent to Regs
1 to 3 by Regs AD
Vide no. 20/97
dt. 29/1/98
me
29/1/98